

Listed on : 17.08.2016
Registrar Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6749 OF 2015

Abid Shamim & Anr. ...Petitioner(s)
VERSUS
Inamul Haque Siddique & Ors. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Court of Registrar on 3rd May, 2016 when an order was passed. (Copy of Order dated 3rd May, 2016 is enclosed).

There are seven Respondents in the instant matter.

Mr. Raj Singh Rana, Advocate for Respondent No.1 has not filed the Counter Affidavit, so far.

Mr. Adarsh Upadhyay, Advocate for Respondent Nos.2, 5 & 6 has not filed the Counter Affidavit, so far.

Mr. Sunny Choudhary, Advocate for Respondent No.3 has not filed the Counter Affidavit, so far.

Counsel for the Petitioner has not filed spare copy of Special Leave Petition for issuance of notice to unserved Respondent Nos.4 & 7.

Ms. Anisha Upadhyay, Advocate has not filed her Vakalatnama/Appearence and Counter Affidavit on behalf of Respondent No.7, despite underakes to do so before this Court on 3rd May, 2016, so far.

Service of Show Cause Notice on Respondent Nos. 4 & 7 is incomplete.

The matter above mentioned is listed before the Court of Registrar with this office report.

:2:

DATED this the 9th day of August, 2016.

ASSISTANT REGISTRAR

COPY TO:

Ms. Sharmila Upadhyay, Advocate
303, M.C. Setalvad Block, S.C.I.

Mr. Adarsh Upadhyay, Advocate
12, Old Lawyer's Chambers, S.C.I., N.D.

Mr. Sunny Choudhary, Advocate
S-222, Greater Kailash Part II, New Delhi

Mr. Raj Singh Rana, Advocate
37, Old Lawyer's Chambers, S.C.I., N.D.

ca/dk

ASSISTANT REGISTRAR